

Nagas

*1483. { Shrimati Ha Falchoudhuri:
Shri D. C. Sharma:
Shri F. C. Borsook:
Shri Rameshwar Tanti:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India's attention has been drawn to the reported statement by the Inspector-General of Police, Manipur (Assam) that documents seized from Naga hostiles recently have revealed the fact that they had contacted Pakistan for assistance;

(b) if so, what are the full details of the matter; and

(c) the steps taken by Government in this regard?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). No.

(c) Does not arise.

Saka Calendar

2254. Shri Ram Krishna Gupta: Will the Minister of Home Affairs be pleased to state the steps taken to introduce the Saka Calendar in all the States?

The Deputy Minister of Home Affairs (Shrimati Alva): In almost all the States and the Union Territories, the National Calendar dates are being used in conjunction with the Gregorian dates in the following matters:

(a) State Gazette;

(b) Calendars, diaries, etc. published by the States; and

(c) official communications including those addressed to the members of public.

2. In some of the States and the Union Territories, the National Calendar dates are also being used in conjunction with the Gregorian dates for the following purposes:

(a) dating of documents, such as legal documents where Government is a party, contracts, agreements, etc.; and

(b) maintaining certain registers, e.g. Birth registers, etc.

Note.—The above information does not cover Madras from where a reply has not yet been received.

I.A.S. and I.P.S. Examination

2257. { Shri Ram Krishna Gupta:
Shri Pangarkar:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of candidates who appeared for the combined competitive examination for the I.A.S. and I.P.S. held during 1958-59 by the Union Public Service Commission; and

(b) the number of those selected for appointment?

The Minister of Home Affairs (Shri G. B. Pant): (a) 3222 and 3967 candidates appeared for the Indian Administrative Service and the Indian Police Service respectively in the Combined Competitive Examination, 1958. Of these 2688 candidates were common to both the services.

(b) (i) The Union Public Service Commission have recommended sixty-three candidates for the Administrative Service and it is proposed to appoint 48 of them.

(ii) Results for the I.P.S. are still awaited.

Small Savings Scheme

2258. { Shri Ram Krishna Gupta:
Shri Bihari Mishra:
Shri N. B. Mahi:
Shri R. S. Tiwari:

Will the Minister of Finance be pleased to state the total amount

collected under the Small Savings Scheme during 1958-59, State-wise?

The Minister of Finance (Shri Morarji Deasai): A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 18].

Coal Despatch to Pakistan

2250. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total tonnage of coal despatched to Pakistan during the months of August to December, 1958 separately as compared to the despatches made during the corresponding months in 1957;

(b) the total monthly allotment of wagons for loading of coal to be despatched to both wings of Pakistan during the first six months of 1958, and

(c) the total number of wagons actually loaded and despatched during the same period?

The Minister of Steel, Mines and Fuel (Sardar Swarnam Singh): (a) to (c) A statement is laid on the Table of the Sabha [See Appendix V, annexure No. 19]

Political Sufferers

2260. { Shri D. C. Sharma:
Shri Faangarkar:

Will the Minister of Home Affairs be pleased to state:

(a) the number of applications received from Political Sufferers during 1957-58 and 1958-59 so far for aid, State-wise; and

(b) how many of them have been granted aid and how many applications rejected, State-wise?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 20].

Propaganda for Removal of Untouchability

2261. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the amount allotted by Central Government for propaganda for removal of untouchability in India, State-wise, for 1958-59?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 21]

Election Petitions

2262 Shri Ram Krishan Gupta: Will the Minister of Law be pleased to state the total number of election petitions in respect of Lok Sabha and State Assemblies dismissed by Election Commission under Section 85 of the Representation of the People Act, 1951 (State-wise)?

The Deputy Minister of Law (Shri Hajarnavis): One election petition in respect of the Lok Sabha and fifteen election petitions in respect of State Legislative Assemblies, arising out of the last general elections, have been dismissed by the Election Commission under section 85 of the Representation of the People Act, 1951. The State-wise break up is given in the following statement:—